

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 37 OF 2019 &
IA NO. 67 OF 2019**

Dated: 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Hunsankodihalli Solar Power Project LLP & Anr.Appellant(s)
Versus
Bangalore Electricity Supply Company Limited & Anr.Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Akash Chatterjee for R-1

ORDER

None appeared on behalf of the appellant.

List the matter on **09.09.2019**.

**(S. D. Dubey)
Technical Member**

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**(Justice Manjula Chellur)
Chairperson**